

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/192/2016

NAME OF THE PETITIONER(S)

: S.Devaraj & Another

NAME OF THE RESPONDENT(S)

: Seventh Vision India Pvt Ltd & 14 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. PERVMAN SARANYAN For publicous 142

2 GOWRI: V M/s RAMANI & STANKAR.

Respondents

ORDER

Counsel for petitioner present. Representing counsel for R1 to R3, R7 to R10 present and stated that the senior counsel could not attend before the Adjudicating Authority today and sought time for making submissions in CA 36/2016. Counsel for petitioner submitted that there is a chance of settling the matter between the parties and a proposal has been sent to the respondents putting forth the terms of settlement and they are awaiting reply in this regard. Time extended at request. Put up on 13.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)